

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2765
TO BE ANSWERED ON 04.01.2018

IGNWPS

2765. SHRIMATI RITI PATHAK:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the separated and unmarried women above the age of 50 years are likely to be included under the Indira Gandhi National Widow Pension Scheme (IGNWPS);
- (b) if so, the details thereof and the time by which it is likely to be done; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): No Madam, at present there is no proposal to include separated and unmarried women who are above 50 years of age under Indira Gandhi National Widow Pension Scheme (IGNWPS) as the scheme is a welfare scheme and is targeted to extend benefits only to the widows of 40 years plus age belonging to Below Poverty Line (BPL) Category.
